

Fact-sheet on enforcement related issues for the State/UT

S. No.	Subject	Information
1.	Name of State/UT	Telangana
2.	State Population as per census 2011	3,31,93,978
3.	No. of Districts in the State/UT	31
4.	Name and Designation of the Food Safety Commissioner	Name: Mrs. A. Santhi Kumari, IAS Designation: Principal Secretary (Health) and Commissioner of Food Safety
5.	Contact details & e-mail	Address: Institute of Preventive Medicine, Public Health Labs & Food (Health) Admn.,Narayanguda, Tel: 040-23455824 Fax: 040-40234529 Email: prlsecy_hmfw@telangana.gov
6.	Name of Nodal Officer and contact details	Name: Dr. K. Shankar Address: Directorate of Insitute of Preventive medicine, Public Health Labs & Food (H) Admn, Narayanguda, Hyderabad-29 Tel: Fax: Email: telanganacfs@gmail.com diripmtg@gmail.com
7.	Number of DO	Full Time: 6 Part Time:
8.	Number of AO	31
9.	Number of FSO	Full Time: 10 Part Time:
10.	Status of State Food Laboratories	Total Number- 1 Number of functional laboratories- 1
11.	Number of Food Analyst	2
12.	No. of State labs that are NABL accredited	Nil
13.	Food Business Units licensed till date	Online: 8176 Offline:
14.	Food Business Units registered till date	Online: 7256 Offline:
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	31
b	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is re-constituted (SLAC)	Yes
17.	Whether District level Advisory Committee	Yes

	is re-constituted (DLAC)	
18.	Whether Appellate Tribunal is operational?	Yes
ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)		
19.	Number of food samples collected	1273
20.	Number of food samples analyzed	1273
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	168
22.	Number of cases launched against FBOs	Adjudications- 23 Criminal Court-145
23.	Details of Adjudications	No. of Cases disposed-
		No. of cases in which - 15 penalty is imposed
		Amount of Penalty raised- Rs. 1,95,000
24.	Details of Criminal cases	No. of cases convicted-
		No. of cases Acquittal-
		Amount of Penalty raised-